

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sandhya Prakash Limited Date of Commencement of Liquidation: 04-10-2019; List of Stakeholders as on Date: 01-06-2024; Name of IP: Mr. Devendra Jain; Process Number: 1; Last 5 digit of registration number: 10484

| Sl. no. | Category of stakeholders  | Summary of claims received |               | Summary of claims admitted |               | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)  | No. of claims              | Amount (Rs.)  |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 21199888      | 0                          | 0             | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 2                          | 2536421090    | 2                          | 2536421090    | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 4                          | 1065256494    | 4                          | 1043273119    | 0                           | 21983375                  | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 48                         | 5724244       | 23                         | 2967816.92    | 0                           | 2756427.08                | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 55                         | 23727674      | 43                         | 13939227.85   | 0                           | 9788446.15                | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 5                          | 190682008     | 4                          | 186348956     | 0                           | 110728                    | 4222324                             | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 30                         | 197165090.69  | 27                         | 104599058.17  | 0                           | 92566032.52               | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |               |                            |               | 0                           |                           |                                     | NA                         |
| Total   |   | 144                        | 4040176488.69 | 103                        | 3887549267.94 | 0                           | 127205008.75              | 4222324                             |                            |